

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 26.08.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 26.08.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 536/2019	Ashok Kumar Patjoshi Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Prushottam Sharma Tripathi, Adv. for Applicant For Consideration of Report	04.09.2019
2.	Original Application No. 661/2018	Praveen Kakar & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Yatish Kumar Goel & Mr. Devinder Singh, Advocates for Applicant For Consideration of Report	13.09.2019
3.	Original Application No. 797/2018	Residents of Saren Phala Dhelana Vs. State of Rajasthan	For Consideration of Report	13.09.2019
4.	Original Application No. 958/2018	Shantanu Bapuli Vs. State of Haryana	For Consideration of Report	16.09.2019
5.	Original Application No. 964/2018	Prakash Yadav Vs. State of Haryana	For Consideration of Report	16.09.2019
6.	Original Application No. 17/2019	Hariram Singh & Ors. Vs. State of Bihar	For Consideration of Report	17.09.2019
7.	Original Application No. 301/2019	Narendra Kumar, President, RWA Babarpur Vidhan Sabha Ward No. 51 (E) Vs. Govt. of NCT of Delhi	For Consideration of Report	17.09.2019
8.	Execution Application No. 32/2019 IN O. A. No. 05/2019 (SZ)	W. Edwin Willson Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant	30.08.2019
9.	Original Application No. 681/2019 (I.A. No. 485/2019)	Pankaj Sharma Vs. State of U.P. & Ors.	Mr. Akhilesh Singh, Adv. for Applicant	30.08.2019
10.	M.A. No. 194/2019 IN Appeal No. 01/2017	Vidya Shandil Vs. State of HP & Ors.	Mr. Aditya Dhawan, Adv. for Applicant	04.09.2019
11.	Original Application No. 1051/2018	Residents of Village Danawab Talhati Vs. State of Rajasthan	For Consideration of Report but Report not received	02.09.2019

COURT MASTER